

Fourteenth Loksabha

Session : 7

Date : 06-03-2006

Participants : Meena Shri Namu Narain, Soz Prof Saifuddin , Rao Shri K. Chandra Shekhar, Taslimuddin Shri , Pawar Shri Sharad Chandra Govindrao, Singh Smt. Kanti, Bhuria Shri Kantilal

Title : Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Item No.2 – Papers to be laid.

... (*Interruptions*)

MR. SPEAKER: I am deeply thankful for your kind cooperation.

Shri Sharad Pawar.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table a copy of the Coastal Aquaculture Authority Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 740 (E) in Gazette of India dated the 22nd December, 2005, under section 26 of the Coastal Aquaculture Authority Act, 2005.

(Placed in Library. See No. LT 3738/2006)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 2004-2005,

alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Water Development Agency, New Delhi, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3739/2006)

3) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 3740/2006)

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRA SEKHAR RAO): I beg to lay on the Table-

(1) A copy of the Notification No. G.S.R. 291 (Hindi and English versions) published in Gazette of India dated the 26th August, 2004 containing Corrigendum to the Notification No. G.S.R. 430 (E) dated the 23rd May, 2003 issued under Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3741/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT

3742/2006)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(Placed in Library. See No. LT 3743-

45/2006)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(Placed in Library. See No. LT

3746/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY,
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI
KANTI SINGH): I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2003-2004.
 - (ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3747/2006)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3748/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 3749/2006)

- (5) A copy of the Environment (Protection) First Amendment Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 46(E) in Gazette of India dated the 3rd February, 2006, under section 26 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 3750/2006)

MR. SPEAKER: Item No. 9 -- Shri Sharad Pawar.

You can lay it on the Table, if you want.